

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 272 of 2013 &
IA-366 of 2013

Dated: 27th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jayshree Chemicals Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Shikha Ohri

Counsel for the Respondent (s): Mr. Rutwik Panda
Mr. Prashanto Chandra Sen
Mr. S.K. Banerjee
Mr. Rajeh Kumar R-1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R-3

ORDER

Both the parties have filed their respective Written Submissions. It is open to the parties to file the additional submissions, if any within a week after serving copy on the other side.

The learned counsel for the State Commission is at liberty to file his Written Submissions after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson